GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2130 ANSWERED ON 4TH July, 2019

ACCIDENTS AND TRAFFIC JAM IN MADHYA PRADESH

2130. SHRI UDAY PRATAP SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether cases of accidents and traffic jam at several places have come to light due to various defects in construction work of North-South corridor (from Kashmir to Kanyakumari) especially in Madhya Pradesh;
- (b) if so, the details thereof;
- (c) Whether the Government is considering to remove the said defects; and
- (d) If so, the details thereof?

ANSWER

THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (b) The North-South corridor (from Kashmir to Kanyakumari) is entrusted to National Highways Authority of India (NHAI) for maintenance and development under section 11 of NHAI Act, 1988. As per information from NHAI, no such cases of accidents and traffic jam due to various defects in construction work of North-South corridor have come to light on the North-South Corridor including Madhya Pradesh.
- (c) & (d) Does not arise.
